

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

NOTIFICATION

Dated, the ____ September, 2018

No.HCM.II/196/2018/Estt/ On the recommendations of the High Court of Meghalaya, the Governor of Meghalaya having been pleased to issue the Notification No. LJ (A) 77/2000/Pt./256 dated 27th September, 2018, promoting the following Grade-III Judicial Officers as Grade-II Judicial Officers, the Chief Justice of the High Court of Meghalaya in exercise of powers under Rule 7 (B) of the Rules of High Court of Meghalaya, 2013 is pleased to post the promotee Judicial Officers as follows:

Sl. No.	Name	Present Posting	New Posting	Hand over charge to
1.	Smti.Daphira Sohtun,MJS	Judicial Magistrate First Class, Ri-Bhoi District Nongpoh.	Full Time Secretary, District Legal Services Authority, West Khasi hills District, Nongstoin	Smti.Bandarisha Kharluki, Judicial Magistrate First Class, Nongpoh in addition to her present duties.
2.	Shri.Albert W. Lanong, MJS	Joint Registrar-cum-OSD, High Court of Meghalaya	Joint Registrar-cum-OSD, High Court of Meghalaya	N.A
3.	Shri.Temsu Trevor M.Sangma, MJS	Judicial Magistrate First Class, West Garo Hills District, Dadenggre Sub-Division	Full Time Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar	Shri. Jeremy A. Marak, Judicial Magistrate First Class, Tura in addition to his present duties.
4	Smti.Nathe M. Momin, MJS	Judicial Magistrate First Class, West Jaintia Hills District, Jowai	Full Time Secretary, District Legal Services Authority, South West Garo Hills District, Ampati	Smti. Desiree M.K.Shadap, Judicial Magistrate First Class, Jowai in addition to her present duties
5.	Smti.Nausica M. Sangma, MJS	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Full Time Secretary, District Legal Services Authority, West Garo Hills District, Tura.	Shri.B.M.Sangma, Judicial Magistrate First Class, Shillong in addition to his present duties

The above named Judicial Officers shall join their respective place of posting/transfer within 7 (Seven) days from the date of issuance of this Notification.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/196/2018/Estt/4980 Dated, the 28th September, 2018

Copy to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
2. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong, for his Lordship's information.
3. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to issue necessary notifications as per applicable Acts, Rules and Regulations, etc.
4. The Accountant General (A&E), Shillong for information and necessary action.
5. The Treasury Officer, Shillong/Tura/Ampati/Williamnagar/Nongstoin for information and necessary action.
6. The District & Sessions Judge, Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Amapti.
7. Smti. D.Sohtun, MJS, Ri-Bhoi District, Nongpoh.
8. Shri. A.W. Lanong, MJS, High Court of Meghalaya, Shillong.
9. Shri.T.T.M.Sangma, MJS, West Garo Hills District, Dadenggre Sub-Division.
10. Smti. N.M.Momin, MJS, West Jaintia Hills District, Jowai.
11. Smti. N.M.Sangma, MJS, East Khasi Hills District, Shillong.
12. The Director, Printing and Stationery, Shillong for publication of the notification in the next issue of the Gazette.
13. The System Analyst, High Court of Meghalaya, Shillong, for uploading the same in the official website.
14. Office file.


REGISTRAR GENERAL